

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

8



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/61/2017  
NAME OF THE APPLICANT : HIEC TRADING COMPANY PVT LTD  
UNDER SECTION : 230


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------


REPRESENTATION BY WHOM

1	M. K. ANANTHA	Joint Director, O/o. R.D. Office, MCA	
2	K. RAMASAMY G. VIMODHAN KUMAR	Counsel for Petitioner	

**ORDER**

Counsel for the applicant present. Joint Director, Office of the Regional Director present. Time is adjourned at request of both counsels to make submissions. Put up on 02.01.2018.

  
**S Vijayaraghavan**  
Member (Technical)

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc